S.

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. CP 72/16 | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------------------|----------|-----------------------------|---------------------|--|
| | TP 52/17 | For filing proof of notices | 433(e) / 433(f) | S. Chakravarthi Vs Natural Textiles Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Counsel for Petitioner is present. He has filed memo alongwith receipt for sending notice to the Corporate Debtor by Registered Post. He is directed to file postal track record of the Registered Post. List it on 05/02/2018.

Member (T)

Member (J)